

BENCH-I

124

CA 378/2014

IA No. 59 / KB / 2017

In

C.P No. 48 of 1996

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*PRABHAT S me*      *J. Shree Sud*      *18/1/18*

*Mr. R. K. Murali*      *for the Company*      *18/1/2018*

*Es. Adv.*      *Self*      *18/1/2018*

*Ms. S. Roy Chowdhury*      *Self*      *18/1/2018*

*Adv.*      *Self*      *18/1/2018*

*CHOTOO SUD.*      *Self*      *18/1/2018*

*Aritua Bose, Adv.*      *for the*      *18/1/18*

*Exemption, Sanjay*      *gunjibhara.*      *18/1/18*

**ORDER**

Petitioner is present in person. Ld. Counsel for the respondents are present.

Arguments are complete on the part of the petitioner. Arguments on the part of the respondents could not be completed due to paucity of time.

List on 12.02.2018 for hearing.

*Sd*  
(Jinan K.R.)  
Member (Judicial)

*Sd*  
(V.P. Singh)  
Member (Judicial)